

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3300  
ANSWERED ON:30.08.2013  
NGOS FOR WELFARE OF ORPHANS  
Nagar Shri Surendra Singh

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the details of Non-Governmental Organisations (NGOs) engaged in the welfare of orphans in the country, State/UT-wise including Uttar Pradesh;
- (b) the funds sanctioned, released and utilised by these NGOs during each of the last three years and the current year, State/UT-wise;
- (c) whether the NGOs are reportedly misusing the funds meant for the welfare of orphans;
- (d) if so, the details thereof; and
- (e) the action taken or proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (b): Financial assistance is provided to State Governments/Union Territory Administrations for setting up and maintenance of various types of Homes either by themselves or through voluntary organisations under the Integrated Child Protection Scheme (ICPS) for rehabilitation and reintegration of children in difficult circumstance, including orphans, in the country. A statement showing State-wise number of NGOs working for the welfare of orphans in the country and getting financial assistance under ICPS, including Uttar Pradesh and the amount of financial assistance provided for setting up and maintenance of various types of Homes and Specialised Adoption Agencies (SAAs) during the last three years and the current year is annexed. The funds sanctioned and released are generally utilised during the year, however, the unspent balance, if any, is adjusted from the eligible grant for the subsequent year.
- (c) & (d): No such case has been brought to the notice of this Ministry.
- (e): Does not arise.